

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).26819-26820/2012

DINESH CHANDRA AWASTHI & ANR.

Petitioner(s)

VERSUS

VIJAY @ VIJAI KUMAR MISHRA & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and prayer for interim relief and office report)

Date: 13/02/2013 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Prashant Chaudhary,Adv.

For Respondent(s)

Mr Rohit Chandra, Adv.
Mr Pavan Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Counter affidavit on behalf of respondent Nos. 1 and 2 has already come on record.

Respondent No.3 is reported to be duly served through dasti but none appeared nor any steps taken on his behalf.

No further steps required to be taken in the matter. It be processed for listing before the Hon'ble Court as per rules.

		(M.A.SAYEED)	
		REGISTRAR	

hj